**COURT-II**
**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**Appeal no. 118 of 2014**

**Dated : 12th January, 2015**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**Powergrid Corporation of India Ltd.** **…Appellant(s)**
**Versus**
**Central Electricity Regulatory Commission**
**& Ors.** **....Respondent(s)**

**Counsel for the Appellant(s):** **Ms. Suparna Srivastava**

**Counsel for the Respondent(s):** **Mr. K.S. Dhingra for R-1**
**Mr. Bipin Gupta for R-3 to R-5**
**Mr. R.B. Sharma for R-13**
**Mr. Rajiv Srivastava for R.10**
**Mr. S.K. Chaturvedi for R.11**

## ORDER

Learned Counsel for all the parties have filed their respective written submissions after serving copy on the other side.

**Judgment is reserved.**

**(Surendra Kumar)**
**Judicial Member**

**(Rakesh Nath)**
**Technical Member**

**mk**